

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-V**

**Item No.-504**  
IB-547/ND/2019  
IA/4735/2020

**IN THE MATTER OF:**

M/s. India Bulls Properties Pvt. Ltd  
V/s.  
M/s. Paragon Hospitality Pvt. Ltd.

....Applicant

....Respondent

**SECTION**

U/s 9 IBC

**Order delivered on 16.07.2021**

**CORAM:**

**SHRI ABNI RANJAN KUMAR SINHA,  
HON'BLE MEMBER (JUDICIAL)**

**SHRI K.K. VOHRA,  
HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant :  
For the Respondent :

**ORDER**

**IA/4735/2020:-**

Ld. Counsel for the Applicant submits that he has already filed the Form FA on 14.07.2021 but the same is not available on DMS. Therefore, the Registry is directed to upload the same, if it is defect free.

List the matter on **10.08.2021**.

-Sdr-

**(K.K. VOHRA)  
MEMBER (T)**

-Sdr-

**(ABNI RANJAN KUMAR SINHA)  
MEMBER (J)**

Chirag